

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1038

ANSWERED ON:28.11.2011

CENTRAL ROAD FUND

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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the funds collected under the Central Road Fund (CRF) during the last three years and the current year;
- (b) the criteria adopted for allocation of funds to the States/Union Territories and funds allocated during the said period, State-wise and UT-wise;
- (c) the number of proposals received from various States/UTs and approved during the said period, State-wise/UT-wise; and
- (d) the time by which all pending proposals are likely to be cleared and the on-going projects are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) Details of funds allocated by the Ministry of Finance under the Central Road Fund in the budget of this Ministry for the years 2008-09, 2009-10, 2010-11 and 2011-12 are given hereunder:-

Year Amount collected
(Rs. in crore)

2008-09	8829.85
2009-10	9389.76
2010-11	10679.69
2011-12	11909.37

(b) Presently, the allocation are made to the States on the basis of 30% weightage on consumption of petrol and High Speed Diesel (HSD) oil and 70% weightage on Geographical area of the respective State. State-wise and UT-wise fund accrued under CRF for development of States Roads (other than Rural Roads) for the years 2008-09, 2009-10, 2010-11 and 2011-12 are given in Annexure-I.

(c) & (d) The proposals furnished by the respective State Governments under CRF are approved in accordance with Central Road Fund (State Roads) Rules, 2007 subject to overall availability of funds and inter-se priority of works. The State/UT-wise details of number of proposals received from various States/UTs Governments and approved under CRF during the years 2008-09, 2009-10, 2010-11 and 2011-12 are given in Annexure-II.